भी राजाय (ज्ञा-1

## Declaration of Assets and Liabilities

Year 2022-2023

9/2/23

I Md.Shahadat Husain, son/daughter/wife of Md.Motiur Rahman, aged 30 years, belonging to Bihar Legislative Assembly service and presently working as Order Paper Distributer give herein below the details of the assets (immovable, movable, bank balance,etc.) of myself, my spouse and dependants\*:

## A.Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to begiven)

Sr. No.	Description	Self	Spouse Name(S)  Arzoo Parveen	Dependant-1 Name Md. Izhaan	Dependent- 2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. – 4000/-	Rs. – 9000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs 59000/- (2) Union Bank - Rs 5000/-	Rs 7000/- SBI, Phulwari Sharif Patna -	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Rs 13485/- Half Yearly	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda S.P 125 BR1FF5645	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold – 5gm	Gold – 80gm Silver – 20gm	Nil	Nil	Nil
vii)	Other assets, such as values of claims / interests	Home Appliances Rs 25000/-	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovableassets

[Note: Properties in joint ownership indicating the extent of joint ownership willalso have

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s)	Khata number-278	· · · · · · · · · · · · · · · · · · ·			
	- Surveynumber(s) - Extent (Total measurement) -Current market value	Kheshra number- 16	NiI	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Surveynumber(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	Nil	Nil	NiI	Nil	Nil
	- Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s)	NiI	Nil	Nil	Nil	Nil
	- Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil

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1	(iii) Government Dues:						
	(a) dues to departments	Nil	Nil				
1.	dealing with government						
	accommodation						
	(b) dues to departments						
	dealing with supply of	Nil	Nil				
	water		And According				
	(c) dues to departments						
	dealing with supply of	Nil	Nil				
	electricity						
-							
	(d) dues to departments dealing with telephones	Nil	Nil				
	(e) dues to departments dealing	1111	IVII				
	withgovernment	Nil	Nil				
	transport (including aircraft						
	andhelicopters)						
	(f) Other dues, if any						
47	(C) I	Nil	Nil				
(b)	(i) Income Tax including surcharge [Also indicate the assessment year	Nil	NO.				
	upto which Income Tax Return	Assessment Year 2022-2023	Nil				
	filed. Give also Permanent	Pan No AFWPH1752D					
	Account Number (PAN)] .						
	(ii) Wealth Tax [Also indicate		-				
	the assessment	Nil	Nil				
	year upto which Wealth Tax return filed.]						
	(iii) Sales Tax [Only in case						
	of proprietary	Nil	Nil				
	business]						
	(iv) Property Tax						
		Nil	Nil				

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## **B.** Personal Detail

GPF/CPF/PRAN No.

PRAN No.- 110165365409

Gender

:- M (M/F)

Date of Birth

:- 1 2 1 0 1 9 9 3

(DD/MM/YYYY)

Class/Group

:- C

(A/B/C)

Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Md. Shahashaf Huyajin

Name of Employee: Shahadat Husain

Place: patra

Designation: Order Paper Distributer

Date: 6./2./23.

Department: Bihar Legislative Assembly, Patna